## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TP(HC)/192/CAA/2017

**PETITION NUMBER** 

NAME OF THE TRANSFEROR1

: AL SHIFA SCAN CENTRE PVT LTD

NAME OF THE TRANSFEREE

: KIMS AL SHIFA HELATHCARE PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 Adv. Sukumar Nainan Oommen

3 Adv. Shorry Samuel Common 3 Adv. Rahul Ipe Prasad

## **ORDER**

Counsel for petitioner present and made his submissions, in part, in relation to the notice sent to the Official Liquidator. He also filed his synopsis. Considering the submissions, I feel there is a necessity to hear the submissions of the Official Liquidator, Kerala, in relation to this matter. The Registry is directed to send a letter to the Office of the Official Liquidator, Kerala, asking them to depute a person to make submissions on his behalf. Counsel for petitioner is also directed to send a copy of this order alongwith the synopsis to the Official Liquidator. Time extended at request. Put up on 08.12.2017 at 10.30 A.M.

> K Anantha Padmahabha Swamy Member (Judicial)